

(c) No.

**COMPENSATION TO PEOPLE AFFECTED BY  
HIRAKUD DAM PROJECT**

**\*779. Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the average rate at which compensation is being paid to the people affected by the Hirakud Dam Project for the different classes of lands acquired; and

(b) the basis of the offer?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) and (b). The information is being collected from the Government of Orissa and will be placed on the Table of the House as soon as it is received.

**PRICE OF COCOON**

**\*780. Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) the variations in the price per pound of cocoon in various silk production centres, for each quarter during the last two years; and

(b) the main reasons for the variation?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A statement is placed on the Table of the House. [See Appendix IV, annexure No. 26.]

(b) The exigencies of demand and supply.

**EMPLOYMENT EXCHANGES**

**\*781. Ch. Raghbir Singh:** Will the Minister of Labour be pleased to state what is the average expenditure on each Employment Exchange in different States?

**The Minister of Labour (Shri V. V. Giri):** Rs. 3,100 per month (Approx.).

**OIL AND OILSEEDS**

**\*782. Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) which are the countries that are main consumers of oil and oil-seeds from India;

(b) what are the quantities of oil and oil-seeds purchased by these countries respectively in 1950-51 and 1951-52; and

(c) whether the heavy export duties imposed on these commodities last year have resulted in the loss of over-

seas markets in respect of these commodities?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 27.]

(c) No, Sir.

**PAINT FACTORY AND CEMENT FACTORY  
IN RAYALASEEMA**

**\*783. Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Rayalaseema Development Board has recommended the setting up of a Paint Factory and a Cement Factory in Rayalaseema; and

(b) whether it is a fact that the main raw materials necessary for the working of these factories are available in the region?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes, Sir.

(b) The main raw material for cement manufacture, namely, limestone, is reported to be available in that region, but most of the raw materials required by the paint industry are not available there.

**PRICE OF Kapas**

**\*784. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is total number of *kapas* bales purchased by the Government licensees in Madhya Pradesh during the year 1951-52 and up to the 15th May, 1952; and

(b) what was the average rate, per *khandi*, offered to the sellers of *kapas* by the licensees during the period from the 1st January, 1952 to 15th May 1952?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). There is no control on price and distribution of *kapas* and therefore no statistics are kept regarding the purchase of *kapas* made by the licensees or price offered to sellers by buyers.

**HIRAKUD DAM PROJECT**

**\*785. Dr. Nataraj Pandey:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the total amount of money spent so far in the different reclamation